

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/715/2017
NAME OF THE PETITIONER(S) : RKTC LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : DREAMS SYSTEMS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Rohan Rajasekaran +91 7358315582	Counsel for Petitioner	R. K. R.

ORDER

Counsel for the petitioner present and made his submissions. Heard. Order is reserved.

^{-sdr}
(S VIJAYARAGHAVAN)
Member(Technical)

^{-sdr}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc